

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1984
ANSWERED ON:02.12.2002
APPOINTMENT IN KENDRIYA BHANDAR
PRABHUNATH SINGH

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Chairman of Kendriya Bhandar has appointed some individuals on contract basis in Kolkata for the past two years without there being any branch of the Kendriya Bhandar; and

(b) if so, the action has been taken against the Chairman of Kendriya Bhandar in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir. Kendriya Bhandar has reported that consequent upon the registration of Kendriya Bhandar under the Multi-State Cooperative Societies Act, and to explore the possibilities of opening a branch in eastern region, it was decided to engage an official on contract basis with specific assignment for arranging suitable accommodation for opening of a branch of Kendriya Bhandar and to liaise with the various departments for developing necessary infrastructure like installation of telephone connection, opening of bank account, and commercial tax no. etc.

(b): No, Sir.